

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **07.09.2022** (WEDNESDAY)  
CHENNAI BENCH (VIRTUAL MODE)

**10.30AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Naresh Salecha, Member (Technical)**

**For Judgment**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(INS) No.271/2022 IA No 582/2022, IA No 581/2022	White Stock Limited Vs Prajay Holdings Private Limited	Athiban Vijay Ak	Dr.K.Ravichandran PCS Manjula Devi

**For Admission (Fresh Cases)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(Ins)No 321/2022 & IA No 678,679,680/2022	Pradeep Ranganathan VS Mudappalur Varieth Gangadharan	Adithya Reddy	
2.	Comp App (AT)(Ins)No 323/2022 & IA No 682/2022	Mr. Nazeer Ahmed VS State Bank Of India	G.Sridhar	
3.	Comp App (AT)(Ins)No 325/2022 & IA No 696,697,698,699/2022	M/s. Asset Reconstruction Company (India) Limited VS Ebenezar Inbaraj	VV Sivakumar	
4.	Company Appeal(AT) No 84/2022 & IA No 735,736,737/2022	Emaar Hills Township Pvt. Ltd. VS Telangana State Industrial Infrastructure Corporation	Deepika Murali	DVAS Ravi Prasad-R1 For Caveator P.S Raman-R2andR3

**For Hearing**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT)(CH)No. 09/2021 & IA No. 485/2021	J. Somashekar Vs Innovative Studios Private Limited & 4 others	Santhosh Ukkur R. Venkataraman D. Senthilkumar	B. Dhanaraj R1 & R3, R4 Saravana prasad-Party in Person R. Sivaraman – R5 Aiyar and Dolia-R6

**For Admission (After notice)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT)(INS) No. 100/2022 IA No.268,266,229,267/2022	Bennet Property Holdings Pvt. Ltd Vs Biodiversity	Mr. Manu Kulkarni, Advocate For Mr.R.Bharadwajaramasubramaniam , Mr. Divyang	Mr. Raghuram Cadambi Y.Suryanarayana

		Conservation (India) Pvt. Ltd.	Chandiramani	
7.	Comp App (AT)(INS) No. 21/2022	GaganBothra Vs Senthil Kumar	Mr. M. GaganBothra	Chandrasekaran
8.	Comp App (AT)(CH)(Ins) No.157/2022 & IA No 363,364,365,366,687, 688/2022	B.Raghu Rami Reddy Sole Proprietor of SreeEswari Traders Vs Mahalingam Suresh Kumar, RP of M/s Sri Venkat Ram Spinners Ltd	K.K.Sivashanmugam K.S. Sri GiriPrasath Anant Merathia	AG Sathyanarayana
9.	Comp App (AT)(CH)(Ins) No. 235/2022 & IA.No.503,504/2022	P Dot G Constructions Private Limited Vs K.R. GiriBabu	Rajkumar Jhabakh	P.Jagadeesan
10.	Comp. App (AT)(CH)(Ins) No.173/2022& I.A No.397/2022.	Mohd.ArifImtiyaz Vs Shri Uday Gopichand Sanghi& 2Ors	Raja Shekar Rao Salvaji	
11.	Comp. App (AT)(CH)(Ins) No.178/2022& I.A No.403/2022.	IVRCL Ltd Vs Hindustan Copper Ltd	Ravindranath	

**For Hearing**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
12.	Comp App (AT)(INS) No35/2021 IA NO 82/2021	SreeSankeshwara Foundation and Investments Vs VelliParamasivam Interim Resolution Professional of M/s. Dugar Housing Limited	K.Gaurav Kumar PCS	Avinash Krishnan Ravi-R1 K.V.Bhashyam Chari-r2 Gourishanker Mishra
13.	Comp App (AT)(INS) No 148/2022 IA NO 346/2022, IA NO 345/2022	BV Gautham Vs Clarke Energy India Pvt Ltd	T.K Bhaskar	Vikram P. Jain
14.	Comp App (AT)(CH)(Ins) No. 270/2021 (IA No. 586/2021)	Asset Reconstruction Company (India) Ltd Vs Manoharamma Hotel Investment P Ltd <b>With</b>	Ramalingam Associates	Shubharanjani Ananth R. Sowmya Caveator
15.	Comp App (AT)(CH)(Ins) No. 271/2021 (IA No. 587/2021)	Asset Reconstruction Company (India) Ltd Vs Bharani Properties and Developers P Ltd	Ramalingam Associates	Shubharanjani Ananth R. Sowmya Caveator

16.	Comp App (AT)(INS)No. 182 of 2021 & IA NO 367 368, 369 of 2021	Prakash Balasundaram& 9 ors Vs Shivdutt Bananjee & 2 ors <b>With</b>	Ashwariya Sinha Alok Singh Shubhi Sharma	Raghuram Cadambi R1 NamanJabak R2 & R3
17.	Comp App (AT) (INS) No.183 of 2021 IA NO 370, 371,372 of 2021	Prakash Balasundaram& 9 ors Vs ShivduttBananjee& 37 ors	Ashwariya Sinha Alok Singh Shubhi Sharma	Anant Merathia R1

**Copy to:**

**By the order of Hon'ble Member (J)  
(Chennai Bench)**

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**For Assistance,**  
1. For VC Link - [nclatchennai@gmail.com](mailto:nclatchennai@gmail.com)